

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No.16/S.O./2018

Date : 04.09.2018

Consequent upon transfer / retirement of Hon'ble Judges and in supersession of previous orders, the judgeships for inspection are re-allocated to the Hon'ble Judges as under :-

S. No.	NAME OF HON'BLE JUDGE	NAME OF JUDGESHIP(S) ALLOTTED FOR INSPECTION
1.	HON'BLE MR. JUSTICE MOHAMMAD RAFIQ	JAIPUR METROPOLITAN / CHURU
2.	HON'BLE MR. JUSTICE SANGEET RAJ LODHA	JODHPUR METROPOLITAN/ RAJSAMAND
3.	HON'BLE MR. JUSTICE M.N.BHANDARI	AJMER / SIROHI
4.	HON'BLE MR. JUSTICE K.S. AHLUWALIA	KOTA / DUNGARPUR
5.	HON'BLE MRS. JUSTICE SABINA	BHARATPUR/ BANSWARA
6.	HON'BLE KUMARI JUSTICE NIRMALJIT KAUR	UDAIPUR / JODHPUR DISTRICT
7.	HON'BLE MR. JUSTICE ALOK SHARMA	ALWAR / JAISALMER
8.	HON'BLE MR. JUSTICE SANDEEP MEHTA	BIKANER / PRATAPGARH
9.	HON'BLE MR. JUSTICE P.K. LOHRA	BHILWARA / JALORE
10.	HON'BLE MR. JUSTICE V.S. SIRADHANA	JAIPUR DISTRICT
11.	HON'BLE MR. JUSTICE VIJAY BISHNOI	GANGANAGAR
12.	HON'BLE MR. JUSTICE ARUN BHANSALI	CHITTORGARH
13.	HON'BLE MR. JUSTICE MAHENDRA MAHESHWARI	SIKAR
14.	HON'BLE MR. JUSTICE B.L. SHARMA	BUNDI
15.	HON'BLE MR. JUSTICE PRAKASH GUPTA	JHALAWAR
16.	HON'BLE MR. JUSTICE G.R. MOOLCHANDANI	JHUNJHUNU
17.	HON'BLE MR. JUSTICE GOVERDHAN BARDHAR	DAUSA
18.	HON'BLE MR. JUSTICE PANKAJ BHANDARI	TONK
19.	HON'BLE MR. JUSTICE DINESH CHANDRA SOMANI	DHOLPUR
20.	HON'BLE MR. JUSTICE SANJEEV PRAKASH SHARMA	BARAN
21.	HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI	PALI
22.	HON'BLE MR. JUSTICE DINESH MEHTA	MERTA
23.	HON'BLE MR. JUSTICE VINIT KUMAR MATHUR	HANUMANGARH
24.	HON'BLE MR. JUSTICE ASHOK KUMAR GAUR	SAWAI MADHOPUR
25.	HON'BLE MR. JUSTICE MANOJ KUMAR GARG	BALOTRA
26.	HON'BLE MR. JUSTICE INDERJEET SINGH	KARALI

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CHIEF JUSTICE

Hon'ble Inspecting Judges of the area are requested to advise Hon'ble the Chief Justice in the matter of assessment of efficiency and integrity of the Judicial Officers.

Hon'ble Judges are further requested to bring their tour programme to the notice of Hon'ble the Chief Justice before they proceed on tour.

Before planning their tours, the Hon'ble Judges are requested to adjust the same in such a manner that as far as possible the Court work may not suffer.

BY ORDER


REGISTRAR GENERAL

No. PA/RG/9(3)/89 (Separate)/2432

Date : 04.09.2018

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Vig.)/(Admn.)/(Exam.)/(Rules)/(Class.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to deliver copy of this order to all P.S. of Hon'ble Judges sitting at Jaipur Bench, Jaipur.
3. The Registrar (Vig.)/(Writs)/(Class.), Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice.
5. O.S.D. (Finance cum Infrastructure), Rajasthan High Court, Jodhpur.
6. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
7. All Sr. Dy. Registrars/Dy. Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. All District & Sessions Judges with the request to circulate it amongst all Presiding Officers of the Courts including Special Courts in DJ rank / Tribunals located in their judgeships.
9. Private Secretary to all the Hon'ble Judges.
10. A.O.J., Confidential/ Vigilance / RJS (Estt.)/ Subordinate Courts (Estt.)/ Statistics/ General Section/ Classification (Website), Rajasthan High Court, Jodhpur.


REGISTRAR GENERAL